

JUDGMENTS FOR THE MONTH OF FEBRUARY, 2011

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	1 st	WP(C) 4141/2002	SHRI DHANANJOY NARZARY VS THE FOOD CORPORATION OF INDIA AND ORS	Other Civil Rules.	THE HON [◊] BLE MR JUSTICE HRISHIKESH ROY
2	1 st	Mat.App. 21/2003	SMTI ANIMA SINHA VS SHRI RANJIT KR SINHA.	Family Court Appeals.	HON [◊] BLE THE CHIEF JUSTICE MR MADAN B. LOKUR HON [◊] BLE MR JUSTICE MUTUM B.K. SINGH
3	1 st	CRL.A(J) 2/2005	BINOY BISWAS VS STATE OF ASSAM.		HON [◊] BLE THE CHIEF JUSTICE MR MADAN B. LOKUR HON [◊] BLE MR JUSTICE MUTUM B.K. SINGH
4	2 nd	CRL.A(J) 158/2005	SRI ABDUL AWAL VS STATE OF ASSAM.		HON [◊] BLE THE CHIEF JUSTICE MR MADAN B. LOKUR HON [◊] BLE MR JUSTICE MUTUM B.K. SINGH
5	2 nd	WP(C) 169(AP)/2010	SHRI SHASHI BHUSAN KUMAR VS THE STATE OF ARUNACHAL PRADESH AND ORS		THE HON [◊] BLE MR. JUSTICE P. K. MUSAHARY
6	3 rd	CRL.A(J) 48/2004	KESHAV RAVA VS STATE OF ASSAM.		HON [◊] BLE THE CHIEF JUSTICE MR MADAN B. LOKUR HON [◊] BLE MR JUSTICE B.D. AGARWAL
7	3 rd	Crl.Rev.P. 480/2004	AFTAB UDDIN AND OTHERS VS THE STATE OF ASSAM	Criminal Revisions against orders passed in trial cases	HON [◊] BLE MR JUSTICE C.R.SARMA
8	3 rd	CRL.A(J) 64/2006	RAM BIN VS STATE OF ASSAM.		HON [◊] BLE THE CHIEF JUSTICE MR MADAN B. LOKUR HON [◊] BLE MR JUSTICE MUTUM B.K. SINGH
9	4 th	Crl.A. 15/2004	SUBODH SARKAR & ORS. VS STATE OF ASSAM.	Appeals against conviction for offences under IPC.	HON [◊] BLE THE CHIEF JUSTICE MR MADAN B.

					LOKUR HON [◆] BLE MR JUSTICE A.K. GOSWAMI
10	4 th	<u>CRL.A(J) 52/2005</u>	MD. MUSLEMUDDIN VS STATE OF ASSAM.		HON [◆] BLE THE CHIEF JUSTICE MR. MADAN B.LOKUR HON [◆] BLE MR. JUSTICE ARUP KUMAR GOSWAMI.
11	4 th	<u>WP(C) 403(SH)/2005</u>	UMPYRCHIN @ AMPYRCHING VILLAGE VS THE JAINTIA HILLS AUTONOMOUS DISTRICT COUNCIL & ORS		THE HON [◆] BLE MR JUSTICE T VAIPHEI
12	4 th	<u>WP(C) 194(SH)/2009</u>	THE EX-MDCS WELFARE ASSOCIATION DAKOPGRE VS THE STATE OF MEGHALAYA & ANR		THE HON [◆] BLE MR JUSTICE T VAIPHEI
13	4 th	<u>WP(C) 13(SH)/2010</u>	NO. JC 93816N, SUBEDAR/GD SHRI CHATUR SINGH THAPA VS THE UNION OF INDIA & ORS		THE HON [◆] BLE MR JUSTICE T VAIPHEI
14	7 th	<u>CRL.A(J) 39/2007</u>	SRI AMAR SINGH CHETRI VS THE STATE OF ASSAM.	Criminal Appeals (Jail)	HON [◆] BLE THE CHIEF JUSTICE MR. MADAN B. LOKUR HON [◆] BLE MR. JUSTICE C.R. SARMA
15	9 th	<u>WA 168/2010</u>	SMTI. SIRAZUN NESSA VS THE STATE OF ASSAM AND ORS	Writ Appeals under the Gauhati High Court Rules.	THE HON [◆] BLE MR. JUSTICE AMITAVA ROY THE HON [◆] BLE MR. JUSTICE B.D. AGARWAL
16	10 th	<u>WP(C) 465/2010</u>	MRS. NILAKSHI MILI (MEDAK) VS THE STATE OF ASSAM & ORS.	Selection and appointment.	HON [◆] BLE MR JUSTICE IA ANSARI
17	11 th	<u>WP(C) 279(AP)/2010</u>	SRI (DR.) ASHAM BORANG VS THE STATE OF ARUNACHAL PRADESH AND ORS		THE HON [◆] BLE MR. JUSTICE P. K. MUSAHARY
18	11 th	<u>WP(C) 279(AP)/2010</u>	SRI (DR.) ASHAM BORANG VS THE STATE OF ARUNACHAL PRADESH & ORS.		THE HON [◆] BLE MR. JUSTICE P. K. MUSAHARY
19	14 th	<u>CRL.A(J) 62/2005</u>	SRI KANHAILAL GUWALLA VS STATE OF ASSAM.		HON [◆] BLE THE CHIEF JUSTICE MR MADAN B. LOKUR HON [◆] BLE MR JUSTICE MUTUM B.K. SINGH
20	14 th	<u>CRL.A(J) 99/2005</u>	MD ABDUL LATIF VS STATE OF ASSAM.		HON [◆] BLE THE CHIEF JUSTICE MR. MADAN B. LOKUR

					HON'BLE MR. JUSTICE A.K. GOSWAMI
21	15 th	CRL.A(J) 112/2004	MILAN BAIDYA VS THE STATE OF ASSAM.		HON'BLE THE CHIEF JUSTICE MR.MADAN B.LOKUR HON'BLE MR.JUSTICE H.BARUAH
22	21 st	WP(C) 4067/2008	SHRI DULAL KRISHNA BHATTA VS THE STATE OF ASSAM & ORS.	Selection and appointment.	HON'BLE MR. JUSTICE I. A. ANSARI
23	23 rd	W.P.(Crl.) 8(K)/2009	SHRI LAVITO SEMA VS THE UNION OF INDIA & ORS.		THE HON'BLE MR. JUSTICE B.K. SHARMA THE HON'BLE MR. JUSTICE K. MERUNO
24	24 th	WP(C) 2508/2004	DR. (MRS.) TULIKA DEY VS THE STATE OF ASSAM & ORS.	Selection and appointment.	HON'BLE MR JUSTICE HRISHIKESH ROY
25	24 th	WA 38/2010	M/S STARLINE AGENCY VS SRI NABAJIT DAS & 3 ORS.	Writ Appeals under the Gauhati High Court Rules.	THE HON'BLE MR. JUSTICE IA ANSARI THE HON'BLE MR. JUSTICE A.C. UPADHYAY
26	25 th	Crl.A. 183/2003	ABDUL LATIF VS STATE OF ASSAM	Appeals against conviction for offences under IPC.	HON'BLE THE CHIEF JUSTICE MR. MADAN B.LOKUR HON'BLE MR JUSTICE ARUP KUMAR GOSWAMI
27	25 th	Crl.Rev.P. 135/2003	TILENDRA SONOWAL VS MD ALAUDDIN LASKAR	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR.JUSTICE A K GOSWAMI
28	25 th	Crl.Rev.P. 169/2003	KARTIK CHANDRA DUTTA & ORS VS STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR.JUSTICE A K GOSWAMI
29	25 th	Mat.App. 6/2009	SMT.TAGAR HAZARIKA VS SMT. MONMI HAZARIKA & ORS	Other First Appeals.	HON'BLE THE CHIEF JUSTICE MADAN B LOKUR THE HON'BLE MR JUSTICE A.K. GOSWAMI